

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH

**MISCELLANEOUS APPLICATION NO: 85804 OF 2021
IN
SERVICE TAX APPEAL NO: 87308 OF 2017**

[Arising out of Order-in-Appeal No: MUM-SVTAX-002-APP-60-17-18 dated 24th April, 2017 passed by the Commissioner of Service Tax (Appeals), Mumbai– II.]

Commissioner of CGST & Central Excise
Navi Mumbai
16th Floor, Satra Plaza, Palm Beach Road,
Sector 19D, Vashi, Navi Mumbai – 400 703

...Appellant

versus

WNS Global Services Pvt. Ltd.
Plant No. 10, Godrej & Boyce Complex,
Pirojshanagar, Vikhroli (West), Mumbai – 400 079

...Respondent

APPEARANCE:

Shri Nitin Ranjan , Deputy Commissioner (AR) for the appellant

Shri Mihir Gupta, Advocate for the respondent

WITH

**MISCELLANEOUS APPLICATION NO: 85816 OF 2021
IN
SERVICE TAX APPEAL NO: 88155 OF 2018**

[Arising out of Order-in-Appeal No: MUM-SVTAX-002-APP-60-17-18 dated 24th April, 2017 passed by the Commissioner of Service Tax (Appeals), Mumbai– II.]

Commissioner of CGST & Central Excise
Raigad
4th Floor, Kendriya Utpad Shulk Bhavan, Plot No 1
Sector 17, Khandeshwar, New Panvel – 410 206

...Appellant

versus

Bagade's Security Force Pvt. Ltd.
House No. 44A, Bazarpeth, Opp. Zilla Parishad
School, At & Post – Bhirwadi, Tal- Mahad, Dist:
Raigad - 402302.

...Respondent

APPEARANCE:

Shri Nitin Ranjan , Deputy Commissioner (AR) for the appellant
None for the respondent

CORAM:

HON'BLE MR S. K. MOHANTY, MEMBER (JUDICIAL)
HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)

FINAL ORDER NO: A/ 85062-85063 /2022

DATE OF HEARING:	21/01/2022
DATE OF DECISION:	21/01/2022

PER: S. K. MOHANTY

These applications by Revenue seek withdrawal of appeals in view of monetary limit prescribed as threshold for litigation in instruction issued by Central Board of Indirect Taxes and Customs issued under F. No. 390/Misc/116/2017-JC dated 22nd August 2019.

2. Accordingly, appeals are dismissed as withdrawn. The applications are also disposed off.

(Dictated and Pronounced in open court)

(C J Mathew)
Member (Technical)
*/as

(S.K. Mohanty)
Member (Judicial)